

CA No. 429 / 68

17/04/09

Hon. Mr. N. K. Lohia, J.M.

App: Mr. G. P. Gidhwa.

Resp: Mr. A. Kumar.

Counsel for applicant
filed N.P. for withdrawal of the
CA. after giving notice to other
side & the said application
is allowed. Thus, CA. is dismissed
as withdrawn.

Member (J)

at
Chhapra
dated 17-4-09
per
21-4-09